

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

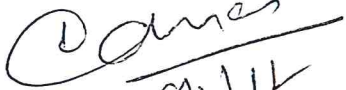
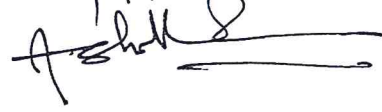
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/722/(IB)/2017
NAME OF THE PETITIONER(S) : AGARWAL COAL CORPORATION PVT LTD
NAME OF THE RESPONDENT(S) : DHANALAKSHMI PAPER MILLS PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	N. L. BHANSON	PCS Ex Officer	
2.	R. VIDHYASANKAR R. ASHOK KUMAR	Counsel for Respondent.	

ORDER

Representative for the Applicant present. Counsel for the Corporate Debtor present and brought one DD to the tune of Rs.5 lakhs dated 17.01.2018 to be drawn on Axis Bank; the same is handed over to the representative for the Applicant. Counsel for the Corporate Director is directed to file the schedule for payment on next date of hearing and also bring one DD of substantial amount. Put up on **23.01.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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